

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CA/860/2020  
NAME OF THE PETITIONER(S) : M/s Siacores Pvt Ltd  
NAME OF THE RESPONDENTS : ROC, Chennai  
UNDER SECTION : Sec 252 of CA, 2013

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**ORDER**

Applicant is represented by Ld. Counsel Ms. Visvanthini. RoC is represented by Ld. Counsel Mr. Avinash Krishnan Ravi.

Ld. Counsel for Applicant seeks and is granted two weeks time to file additional documents in terms of the observations made vide order dated 11.10.2023.

List the application on **03.01.2024** for hearing.

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[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]  
MEMBER (JUDICIAL)